implementing the programme during 1880-81. This allocation is to be shared between the Central and the State Government on 50 - 50 basis. The programme cover: 25 blocks.

F#od for Work f 'ogramme.

The main obje tive of the Food for Work Programme is to generate additional gainful em] loyment in the rural areas and to ere ite durable community assets so as to strengthen the rural infrastructui;. The projects taken up by the Government of Orissa under this programme included irrigation works, soil conser ation and flood protection, plantation drainage and anti-water logging, scl ool buildings, affor. e9tation, social-fo estry and plantation works, const Taction/improvement of roads etc. The nature of works to be taken up under the programme during 1980-81 wUJ also be the same. During 1980-81, 12 00 metric tonnes of foodgrains were a located under the normal Food for M ork Programme and 70,000 M.Ts. unde the special Food for Work Program) le. The entire quantities of foodgrai is allocated have been released.

Facilities extended to Adivasis for cultivating more land

18. SHRI PYAR '.LAL KHANDELWAL: Will the Mil ister of AGRICULTURE be pleased to state what facilities are extended >r likely to be extended specially to Adivasis for helping them to cultiva e more land in the country?

THE MINISTER)F STATE IN THE MINISTRY OF AG 'JCULTURE (SHRI R. V. SWAMINATHAN): The State Governments dis ribute culturable waste land and ag icultural land declared surplus und< r the ceiling laws. Priority in allotmei t is given to landless agricultural li bourers, especially to those belonging to the Scheduled Castes and the Scheduled Tribes. So far, an area of 2.49 akh acres has been distributed under he revised ceiling laws to 1.48 lakh t eneflciaries belonging to the Scheduled Tribes. The State Governments have been requested to

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accelerate the distribution of ceiling surplus lands and ensure that the possession of the allottees is not disturbed.

to Questions

Under a Central sector scheme for control of shifting cultivation, an area of 1023 hectares was allotted to tribals in the North-Easte.n Region, Andhra Pradesh and Orissa till 1978-79. Except for the Union Territories of Mizoram and Arunachal Pradesh, the scheme stands transferred to the State sector. An outlay of Rs. 26 lakhs has been earmarked for 1980-81 for this scheme in the two Union Territories

कृषि स्रौजारों की कीमत में बद्धि

19. श्री हक्सदेव नारायण यादव : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि पिछले तीन वर्षों के दौरान ऋषि भीजारों कृषि उत्पादन में काम माने वाली सामग्री तथा उर्वरकों की कीमतों में कब कब तथा कितनी-कितनी वृद्धि हुई ग्रौर केन्द्रीय सरकार द्वारा कृषि उत्पादों की कीमतों में कब-कब तथा कितनी कितनी बृद्धि की गई तथा इस वृद्धि के क्या कारण

[Increase in the prices of Agricultural implements)

SHRI HUKMDEO NARAYAN YADAV: Will the Minister of AGRI-CULTURE be pleased to state the dates and the extent of increase in the prices of agricultural implements, agricultural inputs and fertilizers together with the dates and the extent of increase in the prices of agricultural products by the Central Government in each case during the last three years and what are the reasons for the increase?!

कृषि मंत्रालय में राज्य मंत्री (श्री म्नार० बी० स्वामीनाथन): कृषि ग्रादानों तथा कृषि उत्पादों के अधिप्राप्ति/समर्थन मृत्य संलग्न दो विवरणों में दिये गये है। परिशिष्ट 115, ग्रनुपत्र संख्या 8) ग्रनेक कृषि उपकरण.

^{†[]} English translation.